

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
(through web-based video conferencing platform)

Item No. 208

Appeal No. 22/252(3)/JPR/2023

Under Section 252(3) of  
Companies Act, 2013

**In the matter of:**

**Pithewala Agro Product & Marketing Pvt. Ltd.**

...Appellant

Versus

**ROC & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Appellant : None appeared  
For the RoC : Pooja Singh, JTA

**ORDER**

List the matter on 07.12.2023.

Sdr

(Rajeev Mehrotra)  
Technical Member

Sdr

(Deep Chandra Joshi)  
Judicial Member

November 17, 2023